

(Taking Over of Management) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 10th March, 1997."

- (ii) "In accordance with the the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th March, 1997 agreed without any amendment to the Depositories Related Laws (Amendment) Bill, 1997 which was passed by the Lok Sabha at its sitting held on the 5th March, 1997."
- (iii) "In accordance with the the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the National Highways Laws (Amendment) Bill, 1997 which has been passed by the Rajya Sabha at its sitting held on the 11th March, 1997."

Sir, I lay on the Table two Bills as passed by Rajya Sabha on 10th March, 1997 and 11th March, 1997 respectively :

1. The Lalit Kala Akademi (Taking Over of Management) Bill, 1997.
2. The National Highways Laws (Amendment) Bill, 1997.

12.04 hrs.

#### DEMANDS FOR SUPPLEMENTARY GRANTS — (GENERAL)-1996-97

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of Budget (General) for 1996-97.

[Placed in Library. See No. LT-1547/97]

#### DEMANDS FOR EXCESS GRANTS — (GENERAL)-1994-95

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : I beg to present a statement (Hindi and English versions) showing the Demands for Excess Grants in respect of the Budget (General) for 1994-95.

[Placed in Library. See No. LT-1548/97]

12.04½ hrs.

#### RE: SITUATION IN UTTAR PRADESH

[Translation]

(Interruptions)

SHRI ATAL BIHARI VAJPAYEE (Lucknow) : Mr. Deputy Speaker, Sir, one more murder has taken place in Uttar Pradesh. Renowned doctor, Dr. Ved Bhushan of Muzaffarnagar was assassinated yesterday in his clinic in broad day light.

Assassins came in the guise of patients. He was attending to patients. Now doctors will refuse to attend to patients. But I would like to bring to the notice of the House an aspect related to this murder. The same doctor was kidnapped on 6th November, 1996. He was released from the kidnappers. The kidnappers were arrested and 18th March was fixed for the identification in the Court. He was determined to identify them while the people were advising him not to do so as the danger was looming large on his life. He said that he wanted to go to court he was assassinated.

Is the Uttar Pradesh Government not aware of these facts? A year back he was kidnapped and it caused a lot of tension and lead to clashes in Muzaffarnagar. District officers and the officers of the State must have been aware of the incident. No arrangements were made for his security. If he was about to be produced before the Court, adequate security must have been provided to him. The news received recently from Muzaffarnagar shows that he was left to his destiny and at the mercy of God. There is a stage of a-narchy in Uttar Pradesh. I want that the hon. Home Minister should issue directions that all the facts related to this incident be collected and the House should be taken into confidence. We cannot afford to sit silent. So far as Katheriaji's case is concerned, no statement has so far been given on behalf of the Government in this regard...(Interruptions)

MR. DEPUTY SPEAKER : Dr. Joshi.

SHRI PRABHU DAYAL KATHERIA (Ferozabad) : Mr. Deputy Speaker, Sir, I may also be allowed to say something.

MR. DEPUTY SPEAKER : Let him speak, I will also give you an opportunity.

DR. MURLI MANOHAR JOSHI (Allahabad) : It is really a matter of shame that such incidents are taking place in Muzaffarnagar, Meerut and its surrounding areas. The administration of Uttar Pradesh is in the hands of the Central Government. Hence becomes more shameful. The Ferozabad incident is being raised in the House for the last few days. No progress has been made in the Farrukhabad case. Prior to this the SDM of Ayodhya district was killed in Allahabad. Five Bhartiya Janata Party activists were shot dead in Hamirpur. A person was also killed in Bulandshahr. Is there peace